

(3)

CCA 71/94

OA 84/94

19.4.02

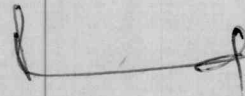
Hon Mr Justice R.K. Trivedi, VC

Hon Maj Gen K.K. Sivasubra, AM

As the OA has been allowed, [^] [^] There
was nothing left to be done in the Contempt
application. Contempt application is rejected.
Notices issued are discharged. No cost.



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VC

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